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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.118/ 2017	-	For compliance of office objections raised by registry	241/ 242	Amit Jnagal Vs Raremile Technologies Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
37 1.	KARAN JOSEPH 9845211270	PETITIONER	

Counsel for petitioner is present. The matter is listed today for admission. The counsel has relied on the decision of Apex Court in AIR 1994 SC 2258. Perused the decision cited. The matter is listed today for admission. Heard the counsel.

Issue notice to Respondents No.1 to 3. Petitioner counsel to collect the notices from the Registry and serve them on Respondents No.1 to 3.

List it on 22.11.2017.


MEMBER (J)


MEMBER (T)